

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 771 OF 2017 IN
DFR No. 596 of 2017**

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ajmer Vidhyut Vitran Nigam Ltd. & Anr. ...Appellant(s)

Vs.

M/s. Kishangarh Fibres (P) Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. Brij Mohan Banot (Director) for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R.3

ORDER

**IA NO. 771 OF 2017
(Appln. for condonation of delay)**

Issue notice to the Respondents returnable on 01.11.2017. Dasti, in addition, is permitted.

List the matter on **01.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**